NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 22/NCLT/AHM/2017 With Gujarat High Court CA no. 530 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

Madhav Infra Projects Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Navin l'adma, Dotu

2.

ORDER

Learned Advocate Mr. Navin Pahwa present for petitioner.

Heard Learned Counsel for petitioner. For filing affidavit for statutory authorities list the matter on 29.03.2017.

List the matter on 29.03.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of March, 2017.